

List of case record in 3 Sheets

Filing no.A.B.A.-8291/2020

Sripal Jain @ Sripal Chand Jain @

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Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Gaurav

Defects

6. (b) Provision of law may be corrected.
8. Para-2 may be categorically stated with respect to present complaint case.
9. (i) Name of the Hon'ble Justice passing order dated. 3.3.2020 may be stated in para-2.
  - (ii) Fresh legible copy/duly certified T/c of Annx.4 may be filed.
  - (iii) Father's name of the deponent does not tally with aadhar card.